

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 16088/2020

(Arising out of impugned final judgment and order dated 09-07-2019 in WP(C) No. 992/2019 passed by the High Court of Delhi at New Delhi)

THE COMMISSIONER VALUE ADDED TAX

Petitioner(s)

VERSUS

MAA JAGDAMBA TRADERS

Respondent(s)

(IA No. 77184/2020 - CONDONATION OF DELAY IN FILING, IA No. 77187/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 28-02-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HEMANT GUPTA  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. Aman Lekhi, ASG  
Mr. Gurmeet Singh Makker, Adv.  
Ms. Vishakha, Adv.  
Mr. Devashish Bharukha, Adv.  
Mr. Ritwiz Rishabh, Adv.  
Mr. Raj Bahadur Yadav, AOR

For Respondent(s) Mr. Aseem Mehrotra, Adv.  
Mr. Rajeev Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List this Special Leave Petition along with SLP(C)  
No.27177/2018 after four weeks.

(SWETA BALODI)  
COURT MASTER

(RENU BALA GAMBHIR)  
COURT MASTER (NSH)